

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

(IB)-121(PB)/2018

IN THE MATTER OF:

Sai Structwel Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs.

Amrapali Centurian Park Pvt. Ltd.

.... RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.05.2018

Coram:

**CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President**

**Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)**

PRESENTS

For Operational Creditor

: Mr. Nikhlesh, &
Navdeep Jain, Advs.

For the Intervener

: Mr. Vishnu Sharma, Ms. Sonali Negi,
Ms. Anupama Sharma & Mohit Rai, Advs.

ORDER

For order, see (IB)-90(ND)/2017.